

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT & HIGHWAYS
LOK SABHA
UNSTARRED QUESTION NO. 2837
ANSWERED ON 4th JANUARY, 2018

ROAD ACCIDENTS

2837. SHRI KUNDARIYA MOHAN BHAI KALYANJI BHAI:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether the Government proposes to entrust the police with road accidents reporting apart from registering accident cases;
- (b) if so, the details thereof;
- (c) the steps being taken to adopt modern and state of the art techniques in the investigation of accident cases;
- (d) whether the committee on accident cases investigations has since submitted its report; and
- (e) if so, the details thereof and the action taken thereon?

ANSWER

THE MINISTER OF STATE IN THE
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS
(SHRI MANSUKH L. MANDAVIYA)

(a) to (e) The State/UT Police have always been the source of annual road accidents data compiled by the Ministry of Road Transport and Highways. The Ministry constituted a Committee in November, 2016 to review the data format for collecting annual data on road accidents from the State/UT Departments. The Committee submitted its recommendation in February, 2017 for adopting a uniform road accidents data Recording and Reporting formats. The Ministry accepted the recommendation and circulated the uniform road accidents data Recording and Reporting formats to be adopted by Police Departments in all States/UTs from calendar year 2017.

The data formats are solely for the purpose of collecting objective information pertaining to road accidents so that corrective action could be identified and taken by the authorities concerned for improved road safety.

The data format does not replace or substitute the existing system of registering accidents cases by the Police in the form of FIR and subsequent investigation by the Police.
